(3)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/09/2017 AT 10.30 AM

	The state of the s	
PRESENT: SHRI K. ANANTH	A PADMANABHA SWAMY, MEM	BER-JUDICIAL
APPLICATION NUMBER	: CA/172/2017	
PETITION NUMBER	: TCP/236/2016	
NAME OF THE PETITIONER(S)	: SHEETALS CREDIT HOLDINGS PVT LTD & 5	
NAME OF THE RESPONDENT(S)	: S.V. GLOBAL MILL LTD & 6 ORS	
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
Corl R. Vankakavaraba	Counsel bor	himi
Priyadorehin: N For T.K. Pshewhen	Coursel for R2 to 6	
Keerlillina Wurali and Animaly Wishner	Council for fethioner	h
Pareti Mohan	Counts Jon R-7	Plan
Paritra Venkatis was	ran 2-7	

ORDER

Counsel representing both the parties are present. Counsel for petitioner stated that an SLP is pending before the Hon'ble Supreme Court and prayed time for submitting the status in the matter. Time extended at request. Put up on 24.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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